



# ਫਰੀਦ ਇਨਕਲੇਵ ਵੈਲਫੇਅਰ ਸੁਸਾਇਟੀ



ਫਰੀਦ ਇਨਕਲੇਵ, ਕੋਟਕਪੁਰਾ ਰੋਡ, ਫਰੀਦਕੋਟ-151203

ਰਜਿ.ਨੰ.: 1040 of 2022-23

ਈਮੇਲ: faridenclavewelfaresociety@gmail.com

Letter No.: .111...../2024

Dated: 11-06-2024

To:

Chairman,  
National Green Tribunal,  
New Delhi.

**Subject: Violation of rules and regulations by colonizers in running Sewage Treatment Plant of Farid Enclave Colony, Kotakpura Road, Faridkot.**

Sir,

We are residents of Pudda Approved Farid Enclave Colony, Kotakpura Road, Faridkot. **Case No. 665/2023 Nirmal Singh Chahal vs. State of Punjab and Others** regarding sewage treatment of our colony is pending in the honorable court of NGT. 4 hearings have been held in this regard in the honorable court and Punjab State, DC, Faridkot and Punjab Pollution Board, Faridkot have submitted their reports to the court. In these reports it has been reported that Farid Colonizer, Faridkot are not running STP in our colony and have sold the plantation land in the form of illegal colony. In order to comply with the order of the honorable court and to avoid future punishment, Farid Colonizer, Faridkot has started the project to restart the abandoned and closed STP of Farid Enclave Colony Phase-1 and 2, Faridkot. But in this regard, we want to draw your attention towards the shortcomings in the ongoing project as it is mare eye-wash to avoid punishment :-

1. The STP of Farid Enclave Colony Phase-1 & 2, Faridkot has been closed for the last 15 years on the excuse of less sewage wastage after the construction of STP. Therefore, the drains and digs built at that time have become very weak and in some places they have cracks (photo attached). Apart from this, the rest of the machinery has also been damaged by the weather and rust. But instead of building everything new and using new material, the colonizers are running it by repairing the old breakdowns and repainting the rusted machinery. (photo

attached) Thus, even if the STP is operational, it will not be able to run for a long time due to old shafts and machinery.

2. As the STP does not have any plantation area to discharge the treated water, it is being piped to the parks and footpaths of the Colony. But they cannot hold and absorb the whole big volume of treated water by themselves. Slowly the parks and trees in the colony will also disappear due to high water stagnation.

3. The pipes being laid to release the treated water from the STP to the parks and footpaths of the colony are neither of good quality nor they are being properly excavated and placed at the correct depth. (photo attached) Putting pipelines into less depth, on the one hand, the rules of the Punjab government are being violated; on the other hand, there will be a danger of their breaking quickly.

4. The roads of the colony are also being dug up to accommodate the pipes that are being laid to release the treated water of the STP. (photo attached)

5. There is a hotel named Shahi Haveli from SCO 19 to 25 of the colony and the owners of this hotel using legal loopholes along with some officials have converted the school premises of the colony into Shahi Haveli Club, against which we have filed CWP-5183-2024 in the Punjab and Haryana High Court. But as there is no decision in this regard, the owners of Shahi Haveli are using the hotel and this club for parties/functions and as a hotel, which is completely a commercial use. DC, Faridkot and Punjab Pollution Board, Faridkot have already mentioned this in their reports. Hotel Shahi Haveli and Shahi Haveli, Club do not have their own STP and they are dumping all their sewage waste into the sewage of our colony. Apart from this, we also suspect that the hotel does not have a grease trap installed in its kitchen. Due to which all the wastes from the hotel kitchen are also being put directly in the sewerage of the colony without passing through the grease trap. It is a violation of the rules. Due to Hotel Shahi Haveli and Shahi Haveli, Club's commercial activities additional load is being put on the STP of the colony.

6. STP of Farid Enclave Colony Phase-1 & 2, Faridkot was constructed for about 200 houses in both the phases. But by converting plantation

area in plots, 35 to 40 more houses have been connected, whose sewers have also been connected to this STP. This has put more burden on the STP which is already bearing the burden of sewage wastes generated due to the commercial activities of Hotel Shahi Haveli and Shahi Haveli Club. Thus, this STP will be carrying loads beyond its capacity in the future when the colony is completely full.

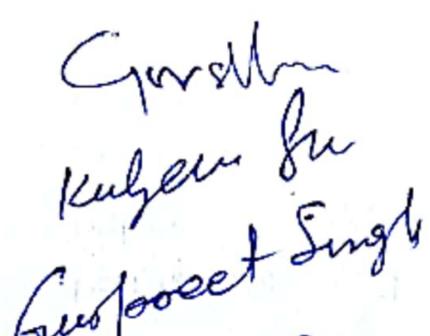
7. All the officials who are coming to the colony to inspect and check the sewage treatment plant, are not talking to the residents of the colony about their problems and concerns. They bring along only the colonizers and the owners of the Hotel Shahi Haveli and leave after visiting STP with them. No dialogue is being held with the residents of the colony and no attention is being paid to their problems. Thus there is fear and apprehension in the minds of the residents of the colony that the reports prepared by them are also one-sided and biased.

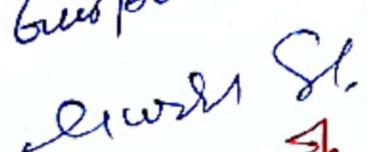
We all colony residents have been fighting a legal battle for our problems for the past one year. Despite this, not having any discussion with the colony residents regarding their problems while preparing the report regarding the colony, is a violation of the legal rights of the colony residents and a violation of the rules. Therefore, we all the colony residents, "Farid Enclave Welfare Society, Farid Enclave", the society of the colony which takes care of the colony works and the colony, request you to consider our concerns and our difficulties should also be heard before giving a decision so that we can be saved from future difficulties.

With thanks

Enclosed:- Above mentioned

  
 ਪ੍ਰਧਾਨ  
 ਫਰੀਦ ਇਨਕਲੇਵ ਵੈਲਫੇਅਰ ਸੁਸਾਇਟੀ  
 ਫਰੀਦਕੋਟ

  
 ਕੁਲਜੋਤ ਸਿੰਘ  
 ਗੁਰਪ੍ਰੀਤ ਸਿੰਘ

  
 ਗੁਰਪ੍ਰੀਤ ਸਿੰਘ



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ਰਜਿ.ਨੰ.: 1040 ਆਫ 2022-23

## Old Machinery





# ਫਰੀਦ ਇਨਕਲੇਵ ਵੈਲਫੇਅਰ ਸੁਸਾਇਟੀ



ਰਜਿ.ਨੰ.: 1040 ਆਫ 2022-23

## Cracks in Sewerage digs





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ਰਜਿ.ਨੰ.: 1040 ਆਫ 2022-23

## Repairing of Old Machinery





# ਫਰੀਦ ਇਨਕਲੇਵ ਵੈੱਲਫੇਅਰ ਸੁਸਾਇਟੀ



ਰਜਿ.ਨੰ.: 1040 ਆਫ 2022-23

**Sewerage outlet pipes to colony parks etc.**





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ਰਜਿ.ਨੰ.: 1040 ਆਫ 2022-23

**Digging Roads while laying down Sewerage outlet pipes to colony parks etc.**





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